
Ajay M. Patel And Ors Vs Aarohi Polymers Pvt. Ltd And Ors

Company Appeal (AT) No. 32 Of 2019

Court: National Company Law Appellate Tribunal New Delhi

Date of Decision: July 3, 2019

Acts Referred:

Companies Act, 2013 " Section 2(68), 111, 241, 242

Hon'ble Judges: Bansi Lal Bhat, J; Balvinder Singh, Member (Technical)

Bench: Division Bench

Advocate: Raju Ramachandran, Rishad A. Showdhury, Madhurika Ray, Ishwar Mohanty, U.K. Chaudhary, Dhruv Gupta, Sanjeet Ranjan, Nakul Gandhi, Darpan Wadhwa, Manu Agarwal

Final Decision: Dismissed

Judgement